

## ELEVENTH REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Eleventh Report.

2. The Committee held its sitting on the 17th December, 1958. The Committee considered applications for leave of absence from six members. The recommendation of the Committee with respect to each application is given below:

3. **Shri U. Muthuramalinga Thevar.**—The Member has applied for leave of absence for the entire period of Sixth Session (17th November to 20th December, 1958) as he is detained in jail. The Committee recommend that leave may be granted to the Member for this period of 34 days.

4. **Shri B. Pocker.**—The Member has applied for leave of absence from the 17th November to 8th December, 1958 and for two weeks further on account of illness. The total period of absence of the Member from the 17th November to the 20th December, 1958 amounts to 34 days. The Committee recommend that leave may be granted to the Member for this period.

5. **Shri S. C. Choudhury.**—The Member has applied for leave of absence from the 19th August to the 27th September, 1958 during the Fifth Session and from the 17th November to the 29th November, 1958 during the Sixth Session on account of illness and certain professional engagements. The Committee recommend that leave may be granted to the Member for this period of 53 days.

6. **Shri Bishan Chandra Seth.**—The Member has applied for leave of absence from the 17th November, 1958 to the beginning of third week of December, 1958. The total period of his absence from the 17th November to the 13th December, 1958 amounts to 27 days. The Committee recommend that leave may be granted to the Member for this period.

7. **Shri Laxmi Narayan Bhanja Deo.**—The Member has applied for leave of absence for the entire period of the Sixth Session (17th November to 20th December, 1958) on account of illness and work

due to a personal law suit in the High Court. The Committee recommend that leave may be granted to the Member for this period of 34 days.

8. **Shri Keshavrao Marutirao Jedhe.**—The Member has applied for leave of absence for the entire period of the Sixth Session (17th November to 20th December, 1958) on account of illness. The Committee recommend that leave may be granted to the Member for this period of 34 days.

NEW DELHI;

The 18th December, 1958.

MULCHAND DUBE,

Chairman.